GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA UNSTARRED QUESTION NO. 1675 ANSWERED ON 04/08/2025

CORRUPTION AND MISUSE OF FUNDS IN JJM

1675 # SHRI NEERAJ DANGI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of targets achieved under Jal Jeevan Mission (JJM) regarding ensuring tap water supply to 100 per cent rural households by 2024;
- (b) the details of complaints received regarding irregularities in the implementation, corruption cases and misuse of funds under this scheme, State-wise;
- (c) the details of action taken by Government against corrupt officials and the amount seized; and
- (d) the details of mechanisms put in place by Government for the successful implementation of the scheme?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) to (d) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States/ UTs, in August 2019.

At the start the Mission, only 3.23 Crore (16.7%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 30.07.2025, under JJM more than 12.44 Crore additional rural households have been provided with tap water connections. Thus, as on 30.07.2025, out of 19.36 Crore rural households in the country, more than 15.67 Crore (80.97%) households are reported to have tap water supply in their homes.

To achieve the goal of the Mission with focus on quality of infrastructure and Operation & Maintenance of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay.

Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. Further, grievances/ complaints etc. are vested in respective State/ UT and are handled/ disposed at State/ UT level. Accordingly, grievances/ complaints *inter alia* including irregularities in the implementation, corruption cases and misuse of funds under this scheme, received so far in this Department have been forwarded to the respective State Government for taking necessary action.

A number of steps have been taken to plan and implement JJM in the whole country, with speed, *inter alia*, including joint discussions and finalization of saturation plans and annual action plans (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building, training, knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs to facilitate effective planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).
